

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/409(KB)2021
IA(IBC)(LIQ.)/10(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS HARDROCK ATTACHMENTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

ORDER

1. None for the parties.
2. Therefore, matter is adjourned to **14.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)